NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/59/2016

NAME OF THE PETITIONER(S)

: C Manoharan

NAME OF THE RESPONDENT(S)

: Mathi Leathers Pvt Ltd and 7 others

UNDER SECTION

: 397/398, 111, 237

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

D. G. V. MOHAN LOWAR FOR SANKARANAPANAN

Course for Petitioner

ORDER

Shri G V Mohan Kumar, representing senior counsel for petitioner present and sought time to file an application to bring the LRs on record. Time extended at request. Put up on 19.06.2017 at 10.30 A.M.

Dec.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)